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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In partial modification to this office order No. Vacation.RACC/Gaz./2026/12385-12476/C dated 21.05.2026, the following Duty Judges shall hold their courts during Summer Vacation, 2026 from 10.06.2026 to 30.06.2026 (both days inclusive) as per the Room no. mentioned against their respective names :

S.No	Name of the Judicial Officers	Date of Duty	Room No.	Floor
1	SH. MUNISH MARKAN, SPL. JUDGE (PC ACT) (CBI)-21	10.06.2026, 11.06.2026	204	2 nd
2	SH. GAURAV RAO, SPL. JUDGE (PC ACT)(CBI)-01	12.06.2026	204	2 nd
3	SH. SUDHANSHU KAUSHIK, SPL. JUDGE (PC ACT)(CBI)-11	13.06.2026 (2 nd Saturday & 14.06.2026 Sunday)	204	2 nd
4	SH. ARUN SUKHIJA, SPL. JUDGE (PC ACT) (CBI)-20	15.06.2026	204	2 nd
5	DR. VISHAL GOGNE, SPL. JUDGE (PC ACT) (CBI)-24	16.06.2026 & 17.06.2026	204	2 nd
6	SH. RAJESH MALIK, SPL. JUDGE (PC ACT) (CBI)-14	18.06.2026, 19.06.2026	204	2 nd
7	DR. RUCHI AGGARWAL ASRANI, SPL. JUDGE (PC ACT)(ACB)-02	20.06.2026, 21.06.2026 (Sunday) 22.06.2026, 23.06.2026 and 24.06.2026	204	2 nd
8	MS. CHHAVI KAPOOR, SPL. JUDGE (PC ACT) (CBI)-07	25.06.2026 , 26.06.2026 (Muharram)	204	2 nd
9	SH. MURARI PRASAD SINGH, SPL. JUDGE (PC ACT)(CBI)-02	27.06.2026 , 28.06.2026 (Sunday)	204	2 nd
10	MS. VIJETA SINGH RAWAT, SPL. JUDGE (PC ACT)(CBI)-17	29.06.2026 & 30.06.2026	204	2 nd

Rest of the conditions mentioned in the above mentioned Order shall remain the same.


(DINESH BHATT)
Principal District & Sessions Judge-
cum-Special Judge(PC Act) (CBI)
Rouse Avenue Court Complex,
New Delhi.

103.Vacation./RACC/Gaz./2026/ 15099-15180/C

Dated 08/06/2026
At 05.10 P.M.

Copy forwarded digitally for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All Judicial Officers at Rouse Avenue Court Complex, New Delhi.
4. The Web-site Committee, Tis Hazari Court, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director General (Prisons), Tihar Jail, New Delhi.
7. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
8. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court, New Delhi.
9. The Director, Directorate of Enforcement, New Delhi.
10. The Commissioner of Police, Police Headquarter, Delhi.
11. The Secretary, Bar Council of Delhi, New Delhi.
12. The Honorary Secretary, Rouse Avenue Court Bar Association, New Delhi.
13. In-charge, Computer Branch, RACC, New Delhi.
14. In-charge, Care-Taking Branch & Filing Section, RACC, New Delhi.
15. The P.S. to undersigned.
16. All the Branch In-charges, RACC, New Delhi.
17. The Lockup In-charge, Rouse Avenue Court, New Delhi.
18. The Chowki In-charge, Rouse Avenue Court, New Delhi.
19. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.



Principal District & Sessions Judge-
cum-Special Judge(PC Act) (CBI)
Rouse Avenue Court,
New Delhi.